

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1183
TO BE ANSWERED ON JULY 31, 2023

PMAY IN ASSAM

NO. 1183. SHRI KAMAKHYA PRASAD TASA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number and details of houses allotted in Assam under Pradhan Mantri Awas Yojana (PMAY) during the last two years;
- (b) whether a large number of houses are not being constructed as per time schedule;
- (c) if so, the details thereof;
- (d) the number of beneficiaries who have been allotted houses in Assam under the Scheme; and
- (e) the number of persons who are yet to be allotted houses in Assam under the scheme and by when the allotment is likely to be done?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (e) Based on the project proposals submitted by the State of Assam, 1,76,643 houses have been sanctioned under Pradhan Mantri Awas Yojana-Urban (PMAY-U) as on 24.07.2023. Of the sanctioned houses, 1,51,166 have been grounded for construction; of which 85,230 are completed/ delivered to beneficiaries. 2,870 houses have been completed/ delivered during the last two years under the scheme in the State of Assam.

PMAY-U scheme period has been extended up to 31st December, 2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete the sanctioned houses in States/ UTs without changing the funding pattern and implementation methodology. States/ UTs, including the State of Assam, have been advised to expedite the construction of sanctioned houses so that all houses are completed within stipulated timeline as per Detailed Project Reports.
